

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 14<sup>th</sup> FEBRUARY, 2024, 10:30 A.M.CP No. 108/CB/2021, IA (Companies Act) No. 21/CB/2022,  
IA(Companies Act) No. 63/CB/2022, IA(Companies Act) No. 5/CB/2022Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Dr. Akash Bakshi -Vs- SRG Altis Zeus Healthcare Pvt. Ltd.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

For Respondent (s)

ORDERIA (Companies Act) No. 21/CB/2022:

This application has been filed under Rule 11 of NCLT Rules, 2016 for direction. At the request of the both sides, matter adjourned to 20.03.2024.

IA(Companies Act) No. 63/CB/2022:

This application has been filed under Rule 11 of NCLT Rules, 2016 for reply along with documents in IA No. 45/CB/2022. At the request of the both sides, matter adjourned to 20.03.2024.

IA (Companies Act) No. 5/CB/2022:

This application has been filed under Rule 11 of NCLT Rules, 2016 for admission to implead respondents No. 10 to 12 as party to the main petition. At the request of the both sides, matter adjourned to 20.03.2024.

CP No. 108/CB/2021:

At the request of the both sides, matter adjourned to 20.03.2024.

Sd

Kaushalendra Kumar Singh  
Member (Technical)

Sd

P. Mohan Raj  
Member (Judicial)